

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 40(ND)/2012  
CA NO.

CORAM:

PRESENT: SH. M.K.HANJURA  
Hon'ble Member(J)

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: Sh. Ramandeep Singh Ahluwalia & Ors.  
Vs.  
M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Jamsudhi Gogia		ADV Petitioner No.3	Jamsudhi
2.	MR. ARUN SAXENA	ADV	Res. 7 (thru LRs), Res. 8 & 9	Nalini
3.	MS. NALINI	ADV		
4.	Ms. Ranjana Roy Grewal M. Ks. Prem Anand		LR 1 - AS	A

ORDERS

Learned Counsel for the parties are present. On the request of the Ld. Counsel, the matter is adjourned and shall now come up on 16.3.2017 for further orders.

-sd-  
(R. Varadharajan)  
Member (Judicial)

-sd-  
(M.K. Hanjura)  
Member (Judicial)